

Annexure-7

Name of the corporate debtor: Gangotri Enterprises Limited		Date of commencement of CIRP: 06.12.2021								List of creditors as on: 16.02.2023				
Operational creditors (Government Dues)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt of claim	Amount claimed [Amount in Rs.]	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Excise & Taxation officer	17.01.2022	35,22,132	-	Unsecured	-	-	No	-	-	-	35,22,132		-
2	The Assistant Commisioner TDS	14.03.2022	15,61,290	15,61,290	Unsecured			No						
3	UP State Tax Department UP Gomti Nagar Lucknow	26.08.2022	11552528	1,15,52,528	Unsecured			no						
	TOTAL		1,66,35,950.00	1,31,13,818.00		-	-		-	-	-	35,22,132.00		